

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:217

ANSWERED ON:05.12.2013

INCIDENCE OF LOOT

Choudhary Shri Bhudeo;Devi Aswamedh;Meghwal Shri Arjun Ram ;Singh Smt. Meena

Will the Minister of RAILWAYS be pleased to state:

- (a) whether increase in theft incidents in Railways are due to lack of proper security arrangements in place;
- (b) if so, the details of the incidents of theft/looting occurred in Railway Stations/ trains during the last three years along with the action – plan/measures taken being taken to curb such incidents;
- (c) the details of the major security lapses found in such incidents;
- (d) whether lack of coordination between RPF and GRP is one of the causes of such incidents;
- (e) if so, whether death of Railway employees have occurred due to firing at Railway Stations and, if so, the details thereof; and
- (f) the action taken/being taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 217 BY SHRIMATI MEENA SINGH, SHRI BHUDEO CHOUDHARY, SHRIMATI ASHWAMEDH DEVI AND SHRI ARJUN MEGHWAL TO BE ANSWERED IN LOK SABHA ON 05.12.2013 REGARDING INCIDENCE OF LOOT.

(a): No, Madam. There is no increase in incidents of theft in Railways due to lack of proper security arrangements.

(b): The number of cases of theft and loot reported in trains and at stations during the years 2010, 2011 and 2012 over Indian Railway are as under

Years	No. of cases of theft reported		No. of cases of loot reported	
	In Trains	At Stations	In Trains	At Stations
2010	7543	3434	316	137
2011	9230	3756	309	163
2012	8225	3242	474	206

Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. Railway Protection Force (RPF) supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The following measures are being taken by the Railways to ensure security of the passengers:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV camera network, access control, anti sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.
3. Sensitization through awareness campaigns amongst the front line Railway Staff like ticket checking staff, RPF and on-board employees who have constant interface with the travelling public towards crime against passengers is being done.

4. Security Help-Line numbers have been set up in the Zonal Control Rooms over some zonal railways to facilitate the passengers to inform about any untoward incidents. The numbers of such security help-lines have been displayed at conspicuous places of important Railway stations and in the coaches of trains.

5. Regular coordination meetings are held with State Police at all level to ensure proper registration and investigation of crime by Government Railway Police.

(c): No major security lapses have been reported.

(d): There is no lack of co-ordination between the RPF and GRP.

(e) and (f): During the period 2012 and 2013 (Upto October), 02 cases of death of railway employees due to firing at railway stations have been reported over Indian Railways in which 02 persons have been arrested.